

Family Planning

*1141. **Shri D. C. Sharma:** Will the Minister of Health be pleased to state:

(a) whether an expert committee has been set up to evaluate the work done in the field of family planning under the Chairmanship of the Deputy Health Minister and to chalk out the programme for the Fourth Plan period;

(b) if so, the constitution of the committee and its terms of reference; and

(c) whether the report of the Committee would be laid on the table?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) Yes, Sir.

(b) The following is the proposed Constitution of the Committee:—

It is a long list of 20 names. Would you permit me to read that?

Mr. Speaker: That may be laid on the Table of the House.

The list laid on the Table is as under:

Chairman

1. Dr. D. S. Raju, Deputy Minister for Health, Government of India.

Pro-Chairman

2. Shrimati Dhanvanthi Rama Rau, President, International Planned Parenthood Federation.

3. Dr. Shrimati Soundaram Ramchandran, Deputy Minister for Education, Government of India.

Members

4. One representative of the Government of Maharashtra.

5. One representative of the Government of Uttar Pradesh.

6. Smt. Avabai B. Wadia, President, Family Planning Association of India.

7. Smt. Renuka Ray, M.P.

8. Shri Thirumal Rao, M.P.

9. Professor P. C. Mahalanobis, Chairman, Expert Committee on Communication Action Research.

10. Dr. V. K. R. V. Rao, Chairman, Demographic Advisory Committee.

11. Dr. V. R. Khanolkar, Chairman, Advisory Committee on Scientific Aspect of Family Planning of the I.C.M.R.

12. Shri R. K. Ramadhyani, Secretary, Ministry of Health, or his representative.

13. A representative of the Planning Commission.

14. A representative of Ministry of Community Development, Panchayat Raj and Cooperation.

15. A representative of Ministry of Commerce and Industry.

16. A representative of Ministry of Information & Broadcasting.

17. Shri Ashok Mitra, Registrar General.

18. A representative of Council of Scientific and Industrial Research.

19. Shri K. R. Nair, Central Statistical Organization.

20. Lieut.-Colonel B. L. Raina, Member-Secretary.

The concurrence of the members of Ministries concerned|Department of Parliamentary Affairs in respect of members of Parliament is being obtained.

The terms of reference of the Committee are to:

(i) review the family planning programme;

(ii) evaluate the work done in the field of family planning;

(iii) suggest measures for inclusion in the Fourth Five Year Plan.

(c) The report of the Committee would be laid on the table of the Lok Sabha in due course.

Shri D. C. Sharma: May I know what are the exact terms of reference and whether the report will deal only with the fourth plan or it will go to the follow-up process after that plan period?

Dr. D. S. Raju: The terms of reference are: Review of family planning programme, evaluation of work that has been done already during the two plan periods and to suggest measures for inclusion in the Fourth plan.

Shri D. C. Sharma: What is the result of the evaluation of the work already? Is it not a fact that the work is almost equal to zero?

Dr. D. S. Raju: No, Sir. It is not correct.

श्री यशपाल सिंह : परिवार नियोजन फेल हो गया है, जितना फैमिली प्लानिंग बढ़ा जितना कंट्रोल बढ़ा, उतनी ही आबादी भी बढ़ती गई। ऐसी सुरत में क्या सरकार के लिए यह उचित न होगा कि वह इस करोड़ों रुपये की धनराशि को रोक कर सैल्फ कंट्रोल के प्रचार में लगाये ?

अध्यक्ष महोदय : श्री सरजू पाण्डेय :

श्री यशपाल सिंह: श्रीमन्, मेरे सवाल का जवाब हीं मिला है।

अध्यक्ष महोदय : पहले तो आपने यह एंज्युम कर लिया कि यह फेल हो गया है। दूसरे आपने सजेशन दी कि करोड़ों को बचा कर दूसरे काम में लगाया जाए . . .

श्री यशपाल सिंह : सैल्फ-कंट्रोल में लगाया जाये जैसा कि गांधी जी ने कहा है।

अध्यक्ष महोदय : आर्डर , आर्डर ।

श्री सरजू पाण्डेय : परिवार नियोजन योजना के लागू होने के बाद से देश के बच्चों की पैदाइश पर क्या प्रभाव पड़ा है ?

स्वास्थ्य मंत्री (डा० सुशीला नायर) : देश की आबादी तो बढ़ी है, बढ़ रही है। लेकिन उसका कारण यह नहीं है कि परिवार

नियोजन चल रहा है। लेकिन मृत्यु संख्या बहुत कम हो गई है स्वास्थ्य को योजनाओं के कारण से। अगर परिवार नियोजन न होता तो आबादी इससे भी ज्यादा बढ़ती। एक दो जगहों पर जहां पर खास स्टडी की गई है वहां पर यह पता चला है कि १६ परसेंट प्रीर १८ परसेंट रिडक्शन बर्थ रेट में हुआ है।

Shri Hem Barua: May I know whether the attention of the hon. Minister has been drawn to a recent statement made by the Planning Minister Shri Nanda to the effect that the rhythm method has not come up to the expectations, and, therefore, the suggestion made by him was for a balancing of all approaches, moral and material, and if so, whether Government have taken any steps in this direction as suggested by the Planning Minister?

Dr. Sushila Nayar: The Planning Minister only made a statement of the practice that is being followed in the country at present.

Shri P. R. Patel: May I know whether any survey has been made as to how far this scheme is implemented by Members of Parliament who have their ideals of society?

Dr. Gaitonde: May I know whether it is a fact that the contraceptives, instead of being prepared by the Health Ministry are being prepared by the Atomic Energy Commission?

Dr. Sushila Nayar: I do not know if contraceptives are being prepared by the Atomic Energy Commission, but I do know that the production of contraceptives and all other drugs is controlled by the Commerce and Industry Ministry and not by the Health Ministry.

Shri Bhagwat Jha Azad: In spite of the fact that the people even in the distant villages are over-prepared for family planning, is it a fact that what-ever little amount is allocated for this

is not being spent even according to schedule?

Dr. Sushila Nayar: That is not correct. The truth of the matter is that during the last one year, our total expenditure which indicates effort was more than the total during the five years of the Second Plan. And I also wish to say that three-fourths of all our effort at family planning is in the rural areas.

श्री प्रकाशवीर शास्त्री : क्या स्वास्थ्य मंत्राणी जी ने यह जानने का भी यत्न किया है कि देश में कुछ इस प्रकार के भी धार्मिक संगठन हैं जिन के प्रचारक विधिवत इस प्रकार का आंदोलन कर रहे हैं कि परिवार नियोजन हमारी धार्मिक परम्पराओं के विपरीत है, यदि हाँ, तो उसके निराकरण के लिये क्या यत्न किया जा रहा है ?

डा० सुशीला नायर : सिखाय कैथोलिक धर्म के किराी ने, एक धर्म के रूप में परिवार नियोजन का विरोध नहीं किया है। धर्म की स्वतंत्रता हमारे देश में कायम है और कायम रहेगी, लेकिन मैं यह कहना चाहती हूँ कि बहुत से उन धर्मों के लोग भी, जिन के धर्मों के नेता परिवार नियोजन विरोध करते हैं, क्रैमिलो प्लानिंग प्रैक्टिसिज को हस्तक्षेप करते हैं।

Shri Man Singh P. Patel: In view of the urgency of the problem

Mr. Speaker: Whether the problem is urgent or not, his desire to put this question was very urgent.

Shri Man Singh P. Patel: In view of the urgency of the problem, may I know whether Government have considered the question of imposing an additional tax on parents who have more than three children?

Dr. Sushila Nayar: It is a suggestion for action.

SHORT NOTICE QUESTION

12 hrs.

Drinking Water Supply Board

10. Dr. L. M. Singhai: Will the Minister of Health be pleased to state:

(a) whether it is a fact that Government of India has set up a Drinking Water Supply Board to expedite the implementation of rural water supply scheme; and

(b) if so, whether a statement will be laid on the Table showing the personnel, tenure and functions of the Board as well as the estimated expenditure on its functioning and the total resources made available for the purpose?

The Minister of Health (Dr. Sushila Nayar): (a) Yes, Sir.

(b) At present the subject of rural water supply is being dealt with by different agencies, viz., the Ministry of Health under the National Water Supply and Sanitation Programme (Rural), Planning Commission under Local Development Works Programme, the Ministry of Community Development and Cooperation under the C.D. Programme and the Ministry of Home Affairs under the Programme of Welfare of Backward Classes. The State Governments are the implementing authorities. The speedy implementation of the projects depends upon close liaison and cooperation between the State Governments and the various Ministries which sanction the projects and also a measure of coordination of the various schemes. To achieve this end, the Government of India have set up a Drinking Water Board.

The composition of the Board is as follows:—

1. Shri Balwantray Mehta	Chairman
2. Dr. K. L. Rao, M.P.	Member
3. Shri R. Morarka, M.P.	Member
4. Shri G. Mukharji, Joint Secretary, Ministry of Health	Member
5. Shri S. Rajagopalan, Deputy Director General (PHF)	Member
6. Shri B. S. Srikantia, Deputy Secretary, Ministry of Health	Member-Secretary